

NOTICE

**Ref: Notice of Registrar(Judicial), High Court of Bombay at Goa dated
24.01.2025**

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that :

I

Pursuant to the notice published dated 24.01.2025, The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will not take up **Civil Application(Review) No. 2803 of 2024(F) in Writ Petition No. 1442 of 2024(F)** on **27.01.2025 at 02.30 p.m.**

II

In view of para 1 as mentioned above, The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the above matter on **28.01.2025 at 02.30 p.m.**, as per the board notified separately.

III

Soon after the Special Division Bench work is over, the Regular Division Bench headed by the **Hon'ble Shri Justice M.S. Karnik** will take up the matters as per the board notified.

IV

Soon after the Special Division Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 27.01.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)